

**Central Administrative Tribunal
Principal Bench, New Delhi.**

CP-442/2017 in
OA-1791/2017

New Delhi, this the 01st day of September, 2017.

Hon'ble Mr. Shekhar Agarwal, Member (A)
Hon'ble Mr. Raj Vir Sharma, Member (J)

Yogendra Singh Rana,
S/o Late Sh. Sukhbir Rana,
R/o C-10/185, Yamuna Vihar,
Delhi-110053.

... Applicant

Versus

1. Saumya Gupta,
Director of Education,
Directorate of Education
Old Secretariat, Delhi-110054.
2. Usha Saini,
Deputy director of Education
(North West-A),
Directorate of Education,
BL Block, Shalimar Bagh,
New Delhi.

Respondents

(through Sh. Vijay Pandita)

ORDER (ORAL)

Hon'ble Mr. Shekhar Agarwal, Member (A)

None for the petitioner. When this matter was taken up today, learned counsel for the respondents Sh. Vijay Pandita has produced a copy of order dated 04.07.2017 passed by the respondents in compliance of our directions. He submitted that with the passing of this order, the order of the Tribunal has been complied with.

2. We have perused this order. We are satisfied that our directions have been substantially complied with. Accordingly, this CP is closed. Notices issued to the alleged contemnors are discharged.

(Raj Vir Sharma)
Member (J)

(Shekhar Agarwal)
Member (A)

/ns/